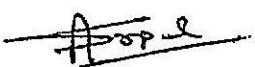


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST  
DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

In partial modifications to earlier order no. 6058-68/Judl./East/KKD/Delhi dt. 01.12.2025, the following Judicial Officers are appointed as Officer-in-charge and Link Officer-in-charge to look after the work of branch indicated against their names with immediate effect.

SL. NO	NAME OF BRANCH	OFFICER-IN-CHARGE	LINK OFFICER-IN-CHARGE
1	Leave Sanctioning Authority for Staff, East District	Sh. Pawan Singh Rajawat, Judge, Family Court, East	Ms. Vidhi Gupta Aanand, ASJ, FTSC-RC, East

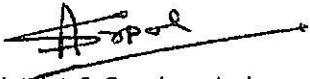
  
(ASHWANI KUMAR SARPAL)  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi

No 2062-2070/Judl./East/KKD/2026/Delhi

  
Date 02 FEB 2026

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi
3. The Concerned Judicial Officers, Karkardooma Courts, Delhi
4. The Administrative Officer (Judl.), East/Incharge of all the Branches, East District, KKD
5. DDO, All the District of District Court
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
7. R & I East District, KKD for circulation.
8. For uploading on LAYERS.
9. P.S to the undersigned,

  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi